

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/6609/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ¹⁶ 14 August, 2024.

Sub:- **Casual leave and withdrawal of half day casual leave.**

Ref:- Your letter No.DJN/5306 dated 02.08.2024.

Sir,


With reference to the above, I am directed to inform you that you have been granted permission to **withdraw your half day casual leave on 03.08.2024**. Further, you are allowed to avail **casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 02.08.2024 till the morning of 05.08.2024**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/6610/A, dated , 14-08-24
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
